

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

ARBITRATION PETITION NO. 13 OF 2007

M/S. EVEREST HOLDING LTD.

Petitioner(s)

VERSUS

SHYAM KUMAR SHRIVASTAVA & ORS.

Respondent(s)

(With appln. for exem. and permission to file rejoinder affidavit)

Date: 29/08/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s) Mr. Rajiv Dutta, Sr. Adv.

Mr. Praveen Swarup, Adv.

Ms. M.F.Humayunisa, Adv. Adv.

For Respondent(s)

Mr. Shyam Diwan, Sr. Adv.

Mr. Atul Shankar Mathur, Adv.

Mr. Body Rangandhan, Adv.

Ms. Nupur Mukherjee, Adv.

M/s. Khaitan & CO., Advs.

UPON hearing counsel the Court made the following
ORDER

Mr. Rajeev Dutta, learned senior counsel for the petitioner commenced his arguments at 12.40 P.M. and concluded at 1.10 P.M. Thereafter Mr. Shyam Diwan, learned senior counsel for respondent commenced his arguments at 1.10 P.M. and concluded at 1.35 P.M. Hearing concluded.
Judgment reserved.

(Shashi Sareen)
Court Master

(Shashi Bala Vij)
Court Master